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11-8-95

Honble Mr. S. Das Gupta A.M.

Honble Mr. T. L. Verma J.M.

Shri Rakesh Verma for the
Applicant. Counsel for the
Respondents seeks adjournment.

CA not yet filed. Four weeks
time further granted to file
CA. RA, if any, may be filed
within two weeks thereafter.

Let for orders on 17-10-95.

Meanwhile the interim order
will remain operative till further
orders.

B

J.M.

Wb

A.M.

ab

C.A. not filed.

Submitted on 17.10.95

16.10

17.10.1995. Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. T. L. Verma, J.M.

Shri Rakesh Verma appears for the
applicant. Km. Sadhna Srivastava for the
respondents. Learned counsel for the applica-
nt submits that he has received instruction
from his client to withdraw this O.A.
This application be ^{is allowed to} withdrawn and
dismissed as ~~not pressed~~ withdrawn.

J.M.

Member-J.

Wb

Member-A.

VKP/-